

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 6<sup>th</sup> of July, 2021

**No. HC.VII-348/Pt-I/2018/2822/A:** It is for information of all learned Advocates practicing in the Hon'ble Gauhati High Court and the subordinate Courts of Assam that, as per mandate of the e-Committee of the Hon'ble Supreme Court of India, an online training for learned Advocates on ***Electronic Case Management Tools (ECMT) for Advocates & Updated Features of CIS*** is being organized by the Judicial Academy, Assam, on **11-07-2021 (Sunday) from 10:00 A.M. to 2:00 P.M.** The online training will be conducted by Advocate Master Trainers.

All learned Advocates are requested to join the training through the following link:

**<https://bit.ly/35ZV72A>**

The live link is also uploaded in the official website of the Judicial Academy, Assam, at **[www.jaassam.gov.in](http://www.jaassam.gov.in)**.

The procedure to join the training and the Agenda are attached herewith.

By order,  
Sd/- R. A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-348/Pt-I/2012/2823-2836/A, dated 06-07-2021.**

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Director, Judicial Academy, Assam.
3. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, All.

***He / She is requested to widely circulate the notification amongst the learned Advocates practicing within their respective***

- jurisdictions, requesting them to participate in the online training.*
6. The Chief Judicial Magistrates, All.  
*He / She is requested to widely circulate this Notification amongst the learned Advocates practicing within their respective jurisdictions, requesting them to participate in the online training.*
  7. The Sub-Divisional Judicial Magistrates (M), All.  
*He / She is requested to widely circulate this Notification amongst the young Advocates practicing within their respective jurisdictions, requesting them to participate in the online training.*
  8. The Member Secretary, Assam State Legal Services Authority,  
*He is requested to widely circulate the Notification amongst the Legal Aid Counsel directly and/or through the Secretary, District Legal Services Authority, requesting them to participate in the online training.*
  9. The Joint Registrar (Vig. / Judl. / PM&P / R. Cell), Gauhati High Court, Guwahati.
  10. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
  11. The Project Manager, Gauhati High Court, Guwahati.  
*He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.*
  12. The P.S. to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati.
  13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
  14. Office File.

(THE LIST OF OFFICERS HERE IN ABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Taya  
06.07.21  
**REGISTRAR (JUDICIAL)**

